

F.No. 01(01)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 12.11.2018

**ORDER NO. 243 of 2018**

Hon'ble President is pleased to partially modify the **roster order no. 238 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 13.11.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear the following part-heard matter:

1. E/Misc/50036,50034/18 in E/1326/2011, E/845/2012

By Order



(Bineesh Kumar K.S)  
Registrar

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Registrar